

MR SPEAKER I will take up only 12.33 hrs.  
one today.

SHRI SAMAR GUHA The same  
matter, the same submission

MR SPEAKER. The same matter  
has already been raised

SHRI SAMAR GUHA I should be  
allowed to make a submission

अध्यक्ष महोदय आप का मोशन  
मेरे पास नहीं है।

श्री समर गुहा : श्यामबाबू का अर  
मेरा दोनों एक साथ भेजा है, एक ही  
बीयरर से भेजा है, एक जगह बैठ कर  
भेजा है।

अध्यक्ष महोदय मेरे पास नहीं है।  
श्याम बाबू कह दे कि उन के साथ आया  
है तो मैं मान लूंगा।

श्री श्याम नन्दन मिश्र (बेगूसर  
मेरे साथ भेजा था।

अध्यक्ष महोदय लेकिन मेरे पास  
नहीं आया है।

श्री समर गुहा आप ने कहा है कि  
श्याम बाबू कह दें तो मैं मान लूंगा। आप  
अपनी बात वापस ले रहे हैं। आज तो बड़ा  
हमी-मजाक का दिन है, लेकिन आगे ऐसे  
नहीं चलेगा।

MR. SPEAKER There is no privi-  
lege motion, I have enquired from the  
Table. I am not allowing Secretary  
General.

#### MESSAGES FROM RAJYA SABHA

SECRETARY-GENERAL Sir, I have  
to report the following messages re-  
ceived from the Secretary-General of  
Rajya Sabha —

(1) "I am directed to inform the  
Lok Sabha that the Rajya Sabha, at  
its sitting held on Tuesday, the 3rd  
September, 1974, adopted the follow-  
ing motion in regard to the Foreign  
Contribution (Regulation) Bill,  
1973 —

"That this House do recommend  
to Lok Sabha that Lok Sabha  
do appoint a member of Lok  
Sabha to the Joint Commit-  
tee of the Houses on the For-  
eign Contribution (Regulation)  
Bill, 1973 in the vacancy caus-  
ed by the resignation of Shri-  
matī Parvathī Krishnan from  
the membership of the said  
Joint Committee, and com-  
municate to this House the  
name of the member so ap-  
pointed by Lok Sabha to the  
Joint Committee"

2 I am to request that the concu-  
rence of the Lok Sabha in the said  
motion and also the name of the mem-  
ber of the Lok Sabha appointed to  
the Joint Committee may be commu-  
nicated to this House'

(ii) "In accordance with the pro-  
visions of rule 111 of the Rules of  
Procedure and Conduct of Business  
in the Rajya Sabha, I am directed to  
enclose a copy of the Esso (Acqui-  
sition of Undertakings in India)  
Amendment Bill, 1974, which has  
been passed by the Rajya Sabha at  
its sitting held on the 3rd Septem-  
ber, 1974."